

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

STARRED QUESTION NO:29  
ANSWERED ON:02.12.2004  
PROTECTED MONUMENTS  
Mahato Shri Bir Sing;Yadav Shri Giridhari

**Will the Minister of CULTURE be pleased to state:**

- (a) the details of monuments being protected by the Archaeological Survey of India as on date, State-wise;
- (b) the amount spent by the Government during the last three years;
- (c) the efforts made by the Government to develop the above as tourist spots;
- (d) whether certain monuments are in a dilapidated condition and are on the verge of collapse;
- (e) if so, the details thereof, State-wise; and
- (f) the steps being taken by the Government for the protection of such monuments?

**Answer**

MINISTER FOR INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

(a) to (f) A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO. 29 FOR 2.12.2004 REGARDING PROTECTED MONUMENTS

(a) There are 3650 centrally protected monuments under the jurisdiction of Archaeological Survey of India as on date. A State-wise list of centrally protected monuments is at Annexure-I.

(b) During the last 3 years following expenditure has been incurred on the conservation of centrally protected monuments.

(Rs. in lakhs)

2001-2002	3955.73
2002-2003	6499.92
2003-2004	9027.36

(c) The conservation, preservation, maintenance, development of environs of centrally protected monuments is an ongoing process and is undertaken as per archaeological norms. Government is also developing tourist amenities like parking, gardens, toilets, pathways, signages, interpretation centres etc. at some selected monuments. Master plans have been prepared and taken up for implementation for integrated development of tourist infrastructure in some of the World Heritage Sites and more sites are being covered under this programme depending on the availability of resources.

(d) No, Sir. No centrally protected monument is in a dilapidated condition or on the verge of collapse.

(e)&(f): Question does not arise.

ANNEXURE - I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. 29 FOR 2.12.2004

LIST OF CENTRALLY PROTECTED MONUMENTS UNDER ARCHAEOLOGICAL SURVEY OF INDIA (STATE WISE) AS ON 20TH NOVEMBER 2004

Sl.No. States/U.T No. of Centrally Protected Monuments in each State/U.T

01	Andhra Pradesh	136
02	Arunachal Pradesh	5
03	Assam	49
04	Bihar	65
05	Chhatisgarh	47
06	Daman & Diu	12
07	Delhi	170
08	Goa	21
09	Gujarat	202
10	Haryana	90
11	Himachal Pradesh	40
12	Jammu & Kashmir	69
13	Jharkhand	12
14	Karnataka	506
15	Kerala	26
16	Madhya Pradesh	287
17	Maharashtra	286
18	Manipur	01
19	Meghalaya	08
20	Nagaland	04
21	Orissa	75
22	Pondicherry	07
23	Punjab	31
24	Rajasthan	160
25	Sikkim	03
26	Tamil Nadu	416
27	Tripura	05
28	Uttar Pradesh	742
29	Uttaranchal	44
30	West Bengal	131

TOTAL 3650